

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.406  
CA/137/ND/2024 IN CP/57/ND/2023

**IN THE MATTER OF:**

Naresh Kumar Jaggi	...	Applicant
Versus		
M/S Seagull Buildwell Pvt. Ltd. & Ors	...	Respondent

**Under Section 241-242**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Akshita Nigam in CP/57/ND/2023
For the Respondent	: Adv. Ranjana Roy Gawai, Adv. Pervinder Tanwar, Adv. Shikher Upadhyay, Adv. Prateek Gupta for Respondent No. 2

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Proxy Counsel for the Applicant is present and seeks some time, since RP is in some other court. Ranjana Roy Gawai, Ld. Counsel appearing for the R-2 is present through VC. At joint request list the matter on **30.07.2024** along with main matter.

In the meantime, the parties are directed to complete the pleadings before the next date of hearing.

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**